



Web

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

In view of the administrative exigency, official namely Sh. Shiv Kumar Yadav, JA (EC: 58050229) posted in the Bail & Filing Section, South is hereby given additional charge to look after the work of Evening Court No. 3, South as Ahmad, in addition to his present assignments.

Note: Non-compliance of above said directions shall be viewed seriously.

*10/12/26*  
**(GURVINDER PAL SINGH)**  
Principal District & Sessions Judge, South  
Saket Court Complex, New Delhi

No. Admn./DJ-(S)/P&T/SD/26/ 7941-7955

Dated, New Delhi the 10/12/2026

Copy forwarded for information and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer/Officer-In-Charge(s) concerned.
3. The Officer-In-Charge, Computer Branch, South District.
4. The Officer-In-Charge, CJM Office, South District.
5. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
6. The Drawing and Disbursing Officer, South District.
7. The AOJ (Administration), HQs, Tis Hazari, Delhi.
8. Branch In-charge and Nodal Officer, Evening Court, South District.
9. Website Committee, HQs, Tis Hazari, Delhi.
10. The PRO, South District.
11. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
12. Dealing Official, R&I Branch, South District for uploading on LAYERS.
13. Official/s concerned.
14. Guard File.

*Amul*  
Officer In-Charge (Admn.)  
South District, Saket Courts Complex  
New Delhi

10/12/26